

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 186 OF 2017 &
IA NO. 437 OF 2017**

Dated: 15th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chhattisgarh State Power Distribution Company Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1
Mr. Kumar Mihir for R-2

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **01.05.2018**

**(Justice N. K. Patil)
Judicial Member**
ts/mk

**(I.J. Kapoor)
Technical Member**